

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. 424/241,242,244/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.06.2018**

NAME OF THE PARTIES: Anil M. Ahuja

v/s.

Marvel Fragrances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-246 OF COMPANIES ACT, 2013

Order

3. C.P. 424/241,242,244/(MB/2018)

The counsel for both sides present. It is represented that there is a possibility of an amicable settlement. Both the parties seeks time to arrive at a settlement. Time granted. List this matter on 02.07.2018.

Sdl-

V. NALLASENAPATHY
Member (Technical)
Date : 11.06.2018

Sdl-

BHASKARA PANTULA MOHAN
Member (Judicial)